

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	43001/16	शरप-राय	177mVA	शाबजाद	50/=	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	43002/16	शतपाल	"	बिजप-मह	50/=	
3.	43003/16	शतपति सिद्ध	"	"	50/=	
4.	43005/16	शजेश कुमार	"	"	50/=	
5.	43008/16	शइल रविम	"	"	50/=	
निस्तारित वाक -				मिल		

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DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... J Agem Choudhary

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
7258/16	दरमाल	MV Act	लोदी	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
7246/16	अमीन शेख	"	"	100/-	
7245/16	मिरीय	"	1	100/-	
7244/16	दाविदा अहमद	"	1	100/-	
7254/16	रुहेया	1	1	100/-	
7255/16	तहलील	1	1	100/-	
	निव्वारि यास		NIL		

जपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं 1 गानजियाबाद

